

Central Administrative Tribunal, Principal Bench

Review Application No.136 of 2000

MA 1138/2000

(in O.A.No.1837 of 1996)

(15)

New Delhi, this the 27th day of Ocotber, 2000

Hon'ble Mr.Justice Ashok Agarwal Chairman  
Hon'ble Mr.V.K.Majotra, Member (Admnv)

Shri Arun Kant Chaturvedi

- Applicant

(By Advocate Shri B.S.Mainee)

Versus

Union of India & others

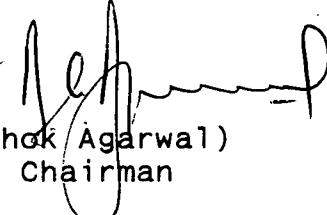
- Respondents

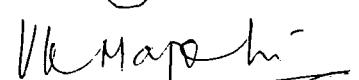
(By Advocate Shri R.L.Dhawan)

O R D E R (Oral)

By Justice Ashok Agarwal, Chairman.-

By the present review application which has been filed by and on behalf of the original-respondents, an attempt is made to re-argue the O.A.on merits, which in our view cannot be made the basis of a review application. The present review application, in the circumstances, is dismissed.

  
(Ashok Agarwal)  
Chairman

  
(V.K.Majotra)  
Member (Admnv)

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